

whole country.

MR. SPEAKER: Dr. Krupasindhu is speaking in a lighter vein today.

SHRI BALKAVI BAIRAGI: Today, Dr. Krupasindhu is in a benevolent mood.

DR. KRUPASINDHU BHOI: Mr. Speaker, Sir, I am apprehensive of this fact only that hon. Shri Kalpanath Rai's submission about Orissa may not misinform the hon. Prime Minister about that state. It is gratifying that hon. Prime Minister had laid foundation stone of the Sambhalpur Railway Line and Railway Division in 1984, I congratulate him for it. I would urge upon the hon. Minister to ensure that the Talcher Super Thermal Power Plant starts generating upto 500 megawatts of power by 1989. The N.T.P.C. which is beautiful and a powerful organisation can take up this work. Apart from this, I also want to know about the proposals regarding Hirakund Stage-3 and Bargar Canal.

MR. SPEAKER: After so much, there should be some sweetness.

SHRI VASANT SATHE: Stage 1 and 2 of Hirakund Project are in operation. The proposal for Hirakund Stage 3 which will generate 198 and 72 megawatt of electricity is with us. We have asked the State Government to supply the addition information required in that regard. As soon as we get that, it will be completed. I thank our hon. colleague for having created light humour in the House.

SHRI RAM SINGH YADAV: Mr. Speaker, Sir, the financial condition of all the State Electricity Boards is very weak. But the benefits of implementation of the rural electrification scheme are not reaching the agriculture sector and the villages. The electricity boards provide only two connections in a village at the time of electrification whereas 50 to 100 applications are received for the same. Thus, the process of electrification is shown to be complete on the paper but in reality the farmers do not get its benefit. Will

the Government formulate some such scheme or empower the State Electricity Boards to float bonds so that they could improve their financial condition with the help of such loan and thereby maximum number of electricity connections could be provided to the farmers in the rural areas?

SHRI VASANT SATHE: Meetings were held some time back with the State Electricity Boards to find out measures through which the financial condition of State Electricity Boards could be improved. A number of suggestions were given in this regard. This is a very basic question and an all-round development scheme needs to be chalked out for it. Our effort is continuing and the Central Government is prepared to give assistance to the Electricity Boards. So far as the question of R.E.C. is concerned, the Central Government gives assistance to them. As regards "kutir jyoti", the Government gives Rs. 200 per unit for completion of every *kutir*. The State Governments and the Boards are not burdened by it. However, the State Electricity Boards will have to improve their working for the installation of pump sets etc. We have seen that very often the State Electricity Boards are unable to make appropriation of the funds given by the Central Government. In this regard, the State Electricity Boards will have to make a little more effort.

[English]

#### Recruitment in Public Sector Undertakings in Bombay

\*89. SHRI SHARAD DIGHE: Will the Minister of INDUSTRY be pleased to state:

(a) whether in the city of Bombay 'Lokadhikar Samitis' organisations under the control of Shiv Sena, are allowed to send recommendations for recruitment in any public sector undertakings;

(b) if so, in how many public sector undertakings such system of recruitment through Lokadhikar Samitis is in vogue; and

(c) the details of working of this system?

**THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO):** (a) to (c). The Government or the managements of the Public Enterprises have not entertained any recommendations from Lokadhikar Samitis for recruitment in the public sector undertakings in the city of Bombay.

**SHRI SHARAD DIGHE:** Mr. Speaker, Sir, the hon. Minister has denied that any such recommendations have been accepted from Lokadhikar Samitis for recruitment in the Public Sector Undertakings. My submission is that this whole answer is absolutely incorrect. I have definite information that in Bombay, in most of the Public Sector Undertakings, the Lokadhikar Samitis of Shiv Sena are existing and certain proportion of recruitment is done only at their instance. They resort to all sorts of force including resort to gherao of those officers. I have got a whole list in this regard containing Steel Authority of India, Hindustan Petroleum, Indian Oil Corporation, the Western Railway and the Central Railway, Indian Airlines, Air India and Post and Telegraphs and all these Public Sector Undertakings are doing recruitment through these Lokadhikar Samitis in certain proportion. This is my definite information. Will the hon. Minister make further inquiries and find out whether this is true?

**SHRI J. VENGAL RAO:** We have certainly noted down this point. We will certainly take action.

**SHRI SHARAD DIGHE:** I put my second supplementary. If the hon. Minister finds that this is true, will he issue instructions to stop this practice and take action against the officers who will violate such instructions?

**SHRI J. VENGAL RAO:** I entirely agree with the hon. Member.

[*Translation*]

**SHRI ANOOPCHAND SHAH:** Mr. Speaker, Sir, the reply given by the hon.

Minister is in fact absolutely incorrect. Whatever Shri Sharad Dighe has said is correct. It is the Lokadhikar Samitis whose recommendations are taken into consideration while taking a decision and appointments are made in accordance with the list provided by them. However,

[*English*]

I would like to know from the hon. Minister whether it is not a fact that Lokadhikar Samitis are insisting upon the Government and Public Sector enterprises to recruit local people only in Bombay and if it is so, what is the Government's stand in this matter.

**SHRI J. VENGAL RAO:** I have already answered this question.

**MR. SPEAKER:** He will take action.

[*Translation*]

#### **Relay Fast by Supervisors in Indian Drugs and Pharmaceuticals Limited**

\*90. **SHRI HARISH RAWAT:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the supervisors working in various units of the Indian Drugs and Pharmaceuticals Limited are staging relay fast in front of their respective units; and

(b) if so, the main demands of these supervisors and the steps being taken by his Ministry to meet the demands?

[*English*]

**THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO):** (a) and (b). A Statement is given below.

#### **·STATEMENT**

(a) The Supervisors of IDPL at Hyderabad Unit only have gone on relay hunger strike from 30.1.1989.

(b) The main demands of these Super-